

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 251 OF 2019 & IA No. 776 OF 2019 & IA No. 775 OF 2019 & IA
No. 1578 OF 2019**

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

M/s. SKS Power Generation (Chhattisgarh) Ltd Appellant(s)

Versus

Power Grid Corporation Of India Ltd & Ors. Respondent(s)

Counsel for the Appellant(s) : Hemant Singh
Tushar Srivastava
Nishant Kumar
Lakshyajit Singh Bagdwal
Soumya Singh For App1

Counsel for the Respondent(s) : Suparna Srivastava For Res1

ORDER

Finally, six weeks' time is granted to file reply i.e. on or before 12.12.2019 after duly serving copy on the other side. Thereafter, two weeks' time is granted to file rejoinder i.e. on or before 30.12.2019 after duly serving copy on the other side.

List the matter on **08.01.2020.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR